

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-560 038.

Dated: 6 SEP 1993

APPLICATION NO(s). 357 of 1993.

Applicant(s) D.N.Janardhana and 2 Ors. Respondent(s) Chief General
v/s. Manager, Telecommunications,
To Bangalore and Others.

1. Sri.D.N.Janardhana, S/o. Nagappa, 44, 51-A-Cross, Second Main, Srinivasanagar, Bangalore-560 050.
2. Sri.K.K.Rajan, 58/B, Ninth Main, Bapujinagar, Mysore Road, Bangalore-560 026.
3. Sri.K.N.Ravi, 6, Second B Main, Gokul First Stage, Yeshwantapur, Bangalore-560 022.
4. Dr.M.S.Nagaraja, Advocate, No.11, Second Bloor, 1st Cross, Sujatha Complex, Gandhinagar, Bangalore-560 009.
5. The Chief General Manager, Telecommunications, Karnataka Circle, Old Madras Road, Ulsoor, Bangalore-560008.
6. The Director-General, Telecommunications, Deptt. of Telecommunications, Sanchar Bhavan, New Delhi.
7. The Secretaty, Ministry of Communications, Deptt. of Telecommunication, New Delhi.
8. Sri.M.Vasudeva Rao, Advocate, Central Govt. Stng. Counsel, High Court Building, Bangalore-1.

SUBJECT:- Forwarding of copies of the Order passed by
the Central Administrative Tribunal, Bangalore Bench
Bangalore.

Please find enclosed herewith a copy of the ORDER/
STAY/INTERIM ORDER passed by this Tribunal in the above said
application(s) on 04-08-93.

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N. Deo S
6/9/93
for DEPUTY REGISTRAR
JUDICIAL BRANCHES.

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: BANGALORE

DATED THIS THE FOURTH DAY OF AUGUST, 1993

Present: Hon'ble Mr. Justice P.K. Shyamsunder, Vice Chairman.

APPLICATION NO.357/1993

1. Shri D.N. Janardhana
Aged 33 years
S/o. Shri Nagappa
44, 51 'A' Cross, 2nd Main
Srinivasanagar
Bangalore-560 050.

2. Shri A.K. Rajan
Aged 43 years
58/B, 9th Main
Bapujinagar, Bysore Road
Bangalore-560 026.

3. Shri K.N. Ravi
Aged 38 years
6, 2nd B Main
Gokul I Stage
Yeshwantapur
Bangalore-560 022

..... Applicants

(Dr. M.S. Nagaraja, Advocate)

Vs.

1. The Chief General Manager
Telecommunications
Karnataka Circle
Bangalore.

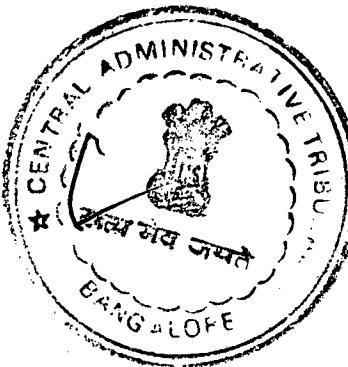
2. The Director-General
Telecommunications
Department of Telecommunications
Sanchar Bhavan, New Delhi.

3. Union of India
represented by Secretary to
Government, Ministry of
Communications, Deptt. of
Telecommunication, New Delhi.

..... Respondents

(Shri M. Vasudeva Rao, Advocate)

This application having come up for hearing
before the Tribunal today, Hon'ble Mr. Justice P.K. Shyamsunder,
made the following:



O R D E R

After having heard both sides, I find that the applicants claim for stepping up of their pay is still pending consideration as seen from the letter dated 1.12.1992 addressed to the first applicant, which reads as follows:

" Sub: Stepping up of Pay

With reference to your representation on the above mentioned subject, it is to intimate that your case was forwarded to Area Office and as conveyed by DTA, BG-9 letter No.BGA/AP/23-6/IV dated 28.8.1992, a case similar to your case has been referred to Directorate by Circle Office for which orders from Directorate are awaited. In view of this your case will be taken up on receipt of DOTs orders in the said similar case. "

(Vide Annexure-A3)

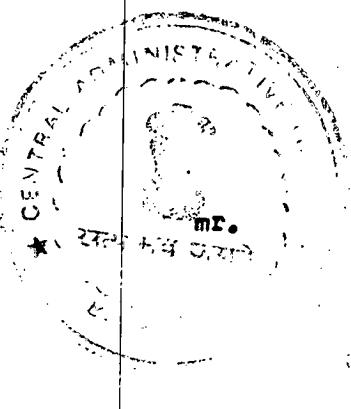
Under the circumstances, I think it is right to direct the department to dispose of the representation at Annexure-A2 as soon as possible or definitely within 3 months from the date of receipt of a copy of this order.

2. Let a copy of this order be sent to the respondents immediately. No costs.

Sd- *u*

(P.K. SHYAMSUNDER)
VICE CHAIRMAN

N. Alles S
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE
8/9/93



CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Second Floor,
Commercial Complex,
Indiranagar,
Bangalore-38.

Miscellaneous Application No.496/93 in

Dated: 21 JAN 1994

APPLICATION NO(s) 357 of 1993.

APPLICANTS:D.N.Janardhana and
two Others.

RESPONDENTS:Chief General Manager,
Karnataka Telecom Circle,Bangalore
and Others.

TO.

1. Dr.M.S.Nagaraja,Advocate,
No.11,Sujatha Complex,
Second Floor,First Cross,
Gandhinagar,Bangalore-9.
2. Sri.G.Shanthappa,Addl.Central
Govt.Stng.Counsel,High Court Bldg,
Bangalore-1.

SUBJECT:- Forwarding of copies of the Orders passed by
the Central Administrative Tribunal,Bangalore.

-XXX-

Please find enclosed herewith a copy of the
ORDER/STAY ORDER/INTERIM ORDER/, Passed by this Tribunal
in the above mentioned application(s) on 16-12-1993.

Re Shanthappa
For DEPUTY REGISTRAR 21/1/94
JUDICIAL BRANCHES.

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**In the Central Administrative Tribunal
Bangalore Bench
Bangalore**

ORDER SHEET

Application No. **357/93** of 199

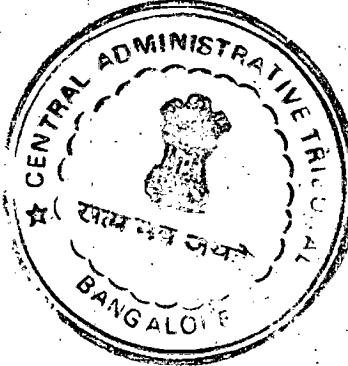
Applicant **D. N. Janardhana and
two Others**

Respondent
**Chief General Manager,
Karnataka Telecom Circle, Bangalore**

Advocate for Applicant

Advocate for Respondent

Date	Office Notes	Orders of Tribunal
		<p><u>(PKS)VC/16-12-1993.</u></p> <p><u>ORDER ON M.A.NO.496/93</u></p> <p>Heard Sri G.Shanthappa, learned Standing Counsel in support of this application seeking extension of time to comply with the direction of the Tribunal made by disposing off O.A.No. 357 of 1993. In the circumstances time to comply with the directions of the Tribunal in the aforesaid O.A. is extended by a further period of three months from the date of this order. No further extension.</p>



TRUE COPY

S. G. Shanthappa
21/11/94
SECTION OFFICER
CENTRAL ADMINISTRATIVE TRIBUNAL
ADDITIONAL BENCH
BANGALORE

Sd/-